

(b) if not, the action which Government propose to take in the matter ?

THE MINISTER OF RAILWAYS (SHRI HANUMANTHAIYA) : (a) The Divisional Superintendent's action in refusing to meet and accept personally the memorandum from the unrecognised union, is in accordance with Railway Board's policy.

(b) Does not arise.

Employees Working in Railway Workshop, Jamalpur (Eastern Railway)

6088. SHRI DAMODAR PANDEY : Will the Minister of RAILWAYS be pleased to state :

(a) the total number of railway employees working for the last three years giving the break-up year-wise at Jamalpur Railway Workshop ; and

(b) the number of persons retired from the Railway Workshop, Jamalpur during the last three years giving the break-up year-wise ?

THE MINISTER OF RAILWAY (SHRI HANUMANTHAIYA) : (a) and (b). The information is being collected and will be laid on the Table of the Sabha.

Loss incurred to Assam Saw Mills and Timber Company Limited at Namsai in District Lohit (Nefa)

6089. SHRI C. C. GOHAIN : Will the Minister of INDUSTRIAL DEVELOPMENT be pleased to state :

(a) the names of the share-holders of the Assam Saw Mills and Timber Company Ltd., Namsai in District Lohit ;

(b) whether this company is running in heavy losses inspite of the fact that Government are supplying the raw material at very cheap and reasonable rates ; and

(c) if so, the action Government propose to take improve the lot of this company ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI GHANSHYAM OZA) : (a) and (c). The information is being collected and will be laid on the Table of the House.

Provision of Power to Border Area of NEFA

6090. SHRI C. C. GOHAIN : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) the steps proposed to be taken during the year 1971-72 to provide power to the border area of NEFA ;

(b) whether there is only one major factory viz. Assam Saw Mills and Timber Company Limited at Namsai in District Lohit, who have applied for power to the Assam Government ; and

(c) if so, the action taken by Government ?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI B. N. KUREEL) : (a) The following steps are proposed to be taken during 1971-72 in extending power supply in border area of N.E.F.A. :

1. Seven new diesel schemes are proposed to be taken up at—

(i) Limiking

(ii) Lumla

(iii) Sarli

(iv) Wakka

(v) Chaglaogon and Taflagaon

(vi) Panchan

(vii) Longding

2. Augmentation of diesel generating capacity at 18 places is proposed.

3. Work on 13 micro hydel schemes (3 Nos. continuing and 10 Nos. new schemes) is proposed to be carried out.

4. Extension of 33 KV lines for Bulk purchase of power from Assam to extend power supply to—

(i) Khonsa ;

- (ii) Jairampur ;
 (iii) Chowkham ;
 (iv) Namsai ; and
 (v) Namsan.

(b) Supply of power in N.E.F.A. including Namsai area is the responsibility of the local administration. So far N.E.F.A. authorities have not received any application of power supply from the Assam Saw Mills and Timber Company at Namsai. However, as stated in (a) above, the N.E.F.A. authorities have a scheme for purchase of bulk supply for Assam State Electricity Board for distribution in Namsai and Chowkham area of N.E.F.A.

- (c) Does not arise.

Demand, Production and Consumption of Potassium Chlorate

6091. SHRI JYOTIRMOY BOSU : Will the Minister of INDUSTRIAL DEVELOPMENT be pleased to state :

(a) the total quantity of potassium chlorate required in the country and their source of supply ;

(b) the quantity produced indigenously, quantity imported and through which ports ;

(c) the names of industries for which it is required ;

(d) the nature of physical checks carried out by Government with dates and the number of cases on which illegal traffic detected ; and

(e) the controlled and open market prices of potassium chlorate ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI GHANSHYAM OZA) : (a) Roughly 5,500 tonnes of Potassium Chlorate are required for meeting the demand from various indigenous industries. The following industrial units manufacture Potassium Chlorate in the country.

| | Potassium Chlorate. | Installed capacity. | Licensed/ approved capacity (Tonnes) |
|----|--|---------------------|--------------------------------------|
| 1. | M/s. Western India Match Co., Ltd., Ambernath. | 4200 | 4200 |
| 2. | M/s. Travancore Chemical & Mfg. Co. Ltd. P. B. No. 19, Alwaye, Kerala State. | 750 | 1350 |
| 3. | M/s. Mettur Chemical & Indl. Corpn., Ltd., Mettur Dam. | 624 | 624 |
| | | 5574 | 6174 |

(b) The quantity produced indigenously has been as follows :

| Year | Production (in tonnes) |
|-------------------|------------------------|
| 1967 | 4105 |
| 1968 | 4741 |
| 1969 | 5206 |
| 1970 | 5325 |
| 1971 (Jan-May 71) | 2370 |

The quantity imported has been as under :—

| Year | Quantity Imported |
|-----------------------|-------------------|
| 1966-67 | 174 tonnes |
| 1967-68 | 85 Kg. |
| 1968-69 | Nil |
| 1969-70 | 85 tonnes |
| 1970 (April-Dec: 70). | 102 tonnes |